

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TEXON GLOBAL PVT. LTD. Date of Commencement of Liquidation: 21-06-2022; List of Stakeholders as on Date: 11-10-2024; Name of IP: Mr. Rajendra Jain; Process Number: 1; Last 5 digit of registration number: 12353

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	892532	1	80985	811547			NA
2	Liquidation costs incurred till date	8	147330	8	147330				NA
3	Secured financial creditors	1	112430032	1	112430032				Annexure 3
4	Unsecured financial creditors	0	0	0	0				NA
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	0	0	0	0				NA
7	Operational creditors (Government Dues)	1	21814164	1	21814164				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				NA
Total		11	135284058	11	134472511	811547			